

0012062



THE HIGH COURT OF KERALA

Kochi : 682 031

Dated : 6.2.2020

PROCEEDINGS

High Court Establishment-appointment of Sri.K.P.Sudhir, Director, Kerala Judicial Academy as the Registrar (Vigilance), High Court - orders issued.

ORDER No. A5- 21648 / 2015

Sri.K.P.Sudhir, Super-time Scale District Judge on deputation as Director, Kerala Judicial Academy is appointed as the Registrar (Vigilance), High Court. He will hand over the charge of Director, Kerala Judicial Academy to Smt.C.S.Sudha, Additional Director, Kerala Judicial Academy and will take charge as the Registrar (Vigilance) from Sri.K.Haripal, Registrar General, High Court on his relieving from the post of Director, Kerala Judicial Academy. Sri.K.P.Sudhir will also hold the charge of Central Project Co-Ordinator, until further orders.

(By Order)


K. Haripal
Registrar General
4

To

The Officers concerned.
The Additional Chief Secretary to Government, Home (C) Department,
Government Secretariat, Thiruvananthapuram (with C/L).
The Accountant General (A&E), Kerala, Thiruvananthapuram
The Accountant General (Audit), Kerala, Thiruvananthapuram
The Accountant General (A&E), Kerala, Branch Office, Ernakulam,
Kaloor, Kochi-17.
The Sub Treasury Officer, Ernakulam.
The Manager, State Bank of India, Treasury Branch, Ernakulam
The Director of Public Relations, Thiruvananthapuram (with C/L)
All District Judges
The Additional Director, Kerala Judicial Academy, Athani.
The Deputy Director of Kerala Judicial Academy, Athani.
The Assistant Director of Kerala Judicial Academy, Athani.
All Chief Judicial Magistrates
The Joint Registrars, High Court.
The Deputy Registrars, High Court.
The Finance Officer, High Court
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Private Secretary to the Chief Justice, High Court.
The Assistant Registrars and Chief Librarian, High Court.

The Court Officer to the Chief Justice, High Court
The Additional Public Relations Officer, High Court
The Accounts Officer, High Court
The Personal Assistant to the Chief Justice, High Court
The Additional Personal Assistant to the Chief Justice, High Court
The Security Officer, High Court
The Superintendent (Vehicles), High Court
The Confidential Assistants to the Registrars and
Additional Registrar (General Administration), High Court
The Assistant Engineer, High Court
The Civil Sergeant, High Court.
The Finance Wing, High Court.
The G (Accounts- I, II & III) Sections, High Court.
All Sections, High Court.
The B & D Sections, High Court.
The A1, A2, A3, A4, A6, A7, A8 and A9 Seats, High Court.
The IT Section, High Court (For publishing in the High Court website)
The Administrative Records Section, High Court.
The File/Stock File.

Copy submitted to:-

The Honourable Judges